

BUSINESS ADVISORY COMMITTEE

Sixty-fourth Report

(Second Lok Sabha)

The Business Advisory Committee held a sitting on Monday, the 7th August, 1961.

2. The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item:—

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| (1) The Specific Relief Bill, 1960.
(<i>Consideration and passing</i>) | 5 hours. |
| (2) The Limitation Bill, 1960.
(<i>Consideration and passing</i>) | 3 hours. |
| (3) The Banaras Hindu University (Amendment) Bill, 1961.
(<i>For reference to Joint Committee of the Houses</i>). | 3 hours. |
| (4) The Coffee (Amendment) Bill, 1961
(<i>Consideration and passing</i>) | 1 hour. |
| (5) The Union Territories (Stamp and Court Fees Laws) Bill, 1961.
(<i>Consideration and passing</i>) | 1 hour. |
| (6) The Indian Railways (Amendment) Bill, 1961, as reported by Select Committee.
(<i>Consideration and passing</i>) | 5 hours. |
| (7) Discussion on the Tenth Report of Union Public Service Commission. | 5 hours. |
| (8) Discussion on the International Situation. | 6 hours. |
| (9) Discussion on the Report of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1959-60. | 6 hours. |
| (10) The Extradition Bill, 1961.
(<i>Consideration and passing</i>) | 3 hours. |

NEW DELHI;
The 7th August, 1961.

M. ANANTHASAYANAM AYYANGAR,
Speaker.